

ACT No. XV OF 1897.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

*(Received the assent of the Governor General on the 22nd
July, 1897.)*

An Act to repeal the Cantonments Act Amendment Act, 1895, and to amend the Cantonments Act, 1889.

WHEREAS it is expedient to repeal the Cantonments Act Amendment Act, 1895, and to amend the Cantonments Act, 1889; It is hereby enacted as follows:

1. (1) This Act may be called the Cantonments Act, 1897, and

Title and commencement.

(2) It shall come into force at once.

2. The Cantonments Act Amendment Act, 1895, is hereby repealed.

Repeal of Act V of 1895.

3. In section 31 of the Cantonments Act, 1889, for the words "or commanding officer" the words "or commanding, medical or other officer" shall be substituted.

Amendment of section 31 of Act XIII of 1889.